

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.1338 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. A. K. Sahani, Advocate  
For the BCCL : Mr. Indrajit Sinha, Advocate  
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**Order No.04**

**Date: 10.09.2020**

This case is taken up through video conferencing.

Learned counsel for the petitioner is directed to correct the party position of the respondents in cause title of the writ petition.

At the request of the learned counsel for the petitioner, he is permitted to implead the General Manager (Excavation), Bharat Coking Coal Limited, Lodna Area, Dhanbad as respondent no.4 in the present writ petition.

Put up this case under appropriate heading after one week.

*Sanjay/*

**(Rajesh Shankar, J.)**